

BENCH-I

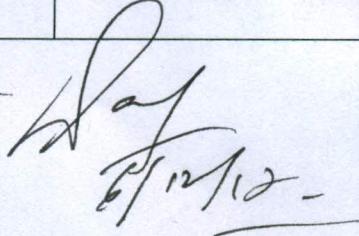
NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

Appeal.No.457/KB2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>th</sup> December 2017, 10.30 A.M

Name of the Company	Bimla Devi Omprakash Mahipal -Vs-Registrar of Companies, W.B		
Under Section	252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

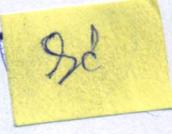
1. CA SHASHI AGARWAL PETITIONER   
6/12/12

**O R D E R**

Ld. Pr. CA for the appellant prayed for adjournment.  
Prayer is allowed.

List on 08/02/2018.

  
(Jinan K.R.)  
Member (J)

  
(V.P.Singh)  
Member (J)